

**IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES "A", BANGALORE**

Before Shri George George K, JM & Shri B.R.Baskaran, AM

ITA No.3200/Bang/2018 : Asst.Year 2009-2010

ITA No.3201/Bang/2018 : Asst.Year 2010-2011

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| M/s.Siddeshwara Rural Development Society Opp : BESCO office Challekere Road, Hiriya Chitradurga Dist. Pin - 577 599. PAN : AAVAS3994F. | v. | The Commissioner of Income- tax, Davangere |
| (Appellant) | | (Respondent) |

Appellant by : Sri.Annamalia S., Advocate
Respondent by : Sri.Sumer Singh Meena, CIT-DR

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| Date of Hearing : 14.10.2021 | Date of Pronouncement : 14.10.2021 |
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ORDER

Per Bench

These appeals at the instance of the assessee are directed against two orders of the CIT(A), both dated 17th October, 2014. The relevant assessment years are 2009-2010 and 2010-2011.

2. At the time of hearing before us, the learned Counsel for the assessee requested for withdrawal of these appeals. The learned Departmental Representative did not raise any objection for withdrawing the appeals by the assessee. Accordingly, we dismiss the appeals filed by the assessee, as withdrawn.

3. In the result, the appeals filed by the assessee are dismissed.

Order pronounced on this 14th day of October, 2021.

Sd/-
(B.R.Baskaran)
ACCOUNTANT MEMBER

Sd/-
(George George K)
JUDICIAL MEMBER

Bangalore; Dated : 14th October, 2021.
Devadas G*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT(A), Davangere
4. The CIT.
5. The DR, ITAT, Bengaluru.
6. Guard File.

Asst.Registrar/ITAT, Bangalore